

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:676
ANSWERED ON:11.11.2010
DEVELOPMENT OF WAKF PROPERTIES
Singh Kunwar Rewati Raman

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the programme for development of WAKF properties, which was under the purview of Central WAKF Council has been merged now in National Minority Development Finance Corporation;
- (b) if so, the details thereof;
- (c) whether the Government proposes to spend the income generated from WAKF properties in coming years to be spent on other minorities by the National Minority Development Finance Corporation; and
- (d) if so, the details thereof and the reasons thereof?

Answer

Minister of State (Independent Charge) for Minority Affairs (SALMAN KHURSHID)

(a): No, Madam.

(b): Does not arise.

(c) and (d): To further strengthen the National Minorities Development and Finance Corporation(NMDFC) and suggest measures to increase the outreach of NMDFC, the proposal for restructuring of NMDFC, which, inter-alia, includes setting up of a National Waqf Development Agency, is currently under study by a Consultant.